

THE SUGAR UNDERTAKINGS (TAKING OVER OF MANAGEMENT) AMENDMENT BILL, 1985

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Sir, I beg to move for leave to introduce a Bill further to amend the Sugar Undertakings (Taking over of Management) Act, 1978.

The question was put and the motion was adopted.

RAO BIRENDRA SINGH: Sir, I introduce the Bill.

STATEMENT EXPLAINING THE CIRCUMSTANCES WHICH NECESSITATED IMMEDIATE LEGISLATION BY THE GANGTOK MUNICIPAL CORPORATION (AMENDMENT) ORDINANCE, 1984

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR): Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the circumstances which necessitated immediate legislation by the Gangtok Municipal Corporation (Amendment) Ordinance, 1984. [Placed in Library. See. No. LT5/85]

THE GANGTOK MUNICIPAL CORPORATION (AMENDMENT) BILL, 1985

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GAFOOR): Sir, I beg to move for leave to introduce a Bill further to amend the Gangtok Municipal Corporation Act, 1975.

The question was put and the motion was adopted.

SHRI ABDUL GAFOOR: Sir, I introduce the Bill.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 21ST JANUARY, 1985

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Sir, with your permission, I rise to announce that Government Business in this House during the week commencing 21st January, 1985, will consist of:

1. Discussion on the Resolutions seeking disapproval of the following Ordinances and consideration and passing of the Bills in replacement thereof:

(a) The General Insurance Business (Nationalisation) Amendment Ordinance, 1984.

(b) The National Capital Region Planning Board Ordinance, 1984.

(c) The Sugar Undertakings (Taking Over of Management) Amendment Ordinance, 1984.

2. Consideration and passing of the Gangtok Municipal Corporation (Amendment) Bill, 1985.

3. Discussion on the Motion of Thanks on the President's Address.

4. Discussion on the Resolutions seeking disapproval of the following Ordinances and consideration and passing of Bills, in replacement thereof, as passed by Lok Sabha:—

(a) The Representation of the People (Amendment) Ordinance, 1984.

(b) The Foreign Contribution (Regulation) Amendment Ordinance, 1984.

(c) The Calcutta Metro Railway (Operation and Maintenance temporary Provisions Ordinance, 1984.